## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# **LOK SABHA UNSTARRED QUESTION No. 1866**ANSWERED ON 10<sup>TH</sup> DECEMBER, 2015

### NH PROJECTS IN TAMIL NADU

1866. SHRI P. KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the various ongoing projects of the National Highway Authority of India in the State of Tamil Nadu including present status of each of the project and the time by which these are likely to be completed;
- (b) whether it is a fact that many of them has resulted in cost-overruns due to delay;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government for their early completion?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

### (PON. RADHAKRISHNAN)

- (a) The details of on-going projects of the National Highway Authority of India (NHAI) in the State of Tamil Nadu are **Annexed**.
- (b)& (c) The delays are only in the projects implemented under BOT mode and as such cost-overrunsis not attributed to the NHAI.
- (d) The steps taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by NHAI headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as in the field units for expeditious completion.

# ANNEXURE REFERRED TO IN REPLY TO PART (a)OF THE LOK SABHA UNSTARRED QUESTION NO. 1866 FOR ANSWER ON 10.12.2015 ASKED BY SHRI P. KUMAR: REGARDING NH PROJECTS IN TAMIL NADU

Sl	NH	Name of project	Length	Present	Likely date of
No.	No.		(in km)	progress(%)	completion
1	5	Six laning of Chennai - Tada section	43.40	55.65	One year after un- encumbered Land (balance) is handed over
2	7	Six laning of Hosur - Krishnagiri section	59.87	98.60	31.03.2016
3	46	Six laning of Krishnagiri - Wallajapet section	148.30	96.21	One and half year after un- encumbered Land (balance) is handed over
4	4	Six laning of Poonamalle -Wallajapet section	93.00	11.83	31.03.2017
5	67	4-laning of Trichy - Karur section	79.82	83.06	One and half year after un- encumbered Land (balance) is handed over
6	47	4 laning of Chengapalli - Walayar section	54.83	93.98	March '2016
7	205	Four laning of Tirupati - Tiruthani - Chennai	124.70	85.70	One year after un- encumbered Land (balance) is handed over
8	45E & 220	Dindigul - Theni - Kumili section	133.72	61.73	31.12.2016
9	66	Tindivanam - Krishnagiri section	182.18	59.43	31.12.2016
10	210	Trichy - Karaikudi section	106.96	85.73	31.08.2016
11	67	Nagapattinam - Thanjavur section	78.53	0.05	28.12.2017
12	226	Thirumayam - Manamadurai section	77.72	46.30	16.01.2017
13	226	Thanjavur - Pudukkottai section	55.22	39.80	13.11.2016
14	210	Karaikudi - Ramanathapuram section	80.00	Work just started	14.06.2017
15	49	Madurai - Ramanathapuram section	115.77	4.25	16.11.2017

\*\*\*\*\*